

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

Item No. 432

**CA/138/ND/2024, Contempt Petition /18/ND/2022 CA/34/ND/2020**  
**CA/424/ND/2021 CA/178/ND/2021 CA/303/ND/2022, CA No.**  
**1109/2023 in CP/132/ND/2019**

**IN THE MATTE**

Surinder Kumar Singal & Ors. ... Applicant

Versus

M/s Aar Kay Inframatrix Ltd & Ors ... Respondent

**Under Section 241-242 of the Companies Act, 2013.**

**Order delivered on 16.07.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Arun Kumar, Adv.

For the Respondent : Mr. Mukul Panpher, Adv.

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to paucity of time, the matter is adjourned to **03.09.2024**.

Sd/-

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**